

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1090

ANSWERED ON:30.07.2010

DEVELOPMENT OF CITIES UNDER JNNURM

Adityanath Shri Yogi;Bhagat Shri Sudarshan;Biju Shri P. K.;Jaiswal Dr. Sanjay ;Meghwal Shri Arjun Ram ;Naranbhai Shri Kachhadia;Sainuji Shri Kowase Marotrao;Tagore Shri Manicka;Venugopal Shri K. C.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the State-wise Detailed Project Reports (DPRs) received from various State Governments for the allocation of funds under schemes/components of the Jawaharlal Nehru National Urban Renewal Mission(JNNURM) for the development of cities/urban areas during 2009-10 and 2010-11;
- (b) the details of Project Reports approved and funds allocated/released therefor during the said period, scheme/ component-wise and State/city-wise;
- (c) whether some of the projects submitted by the State Governments are still lying pending with the Union Government for clearance;
- (d) if so, the details of such projects, the reasons for their pendency alongwith the action taken for their clearance and release of funds State-wise;
- (e) whether there is also any proposal to increase the outlay under the JNNURM in view of the demands/requests made by various State Governments in this regard; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): The state-wise Detailed Project Reports (DPRs) received from state Governments for the allocation of fund under Urban Infrastructure and Development (UIG) of Jawaharlal Nehru National Urban Renewal Mission(JNNURM) during the year 2009-10 and 2010-11 is at Annexure-I.
- (b): Details is at Annexure-II-A & II-B.
- (c)& (d): Yes Madam. Details is at Annexure-III. DPRs submitted by the State and found in conformity with the guidelines of UIG of JNNURM are considered by the Central Sanctioning and Monitoring Committee (CSMC) for approval subject to their technical appraisal and availability of funds.
- (e) & (f): The matter relating to enhancement of allocation under JNNURM is under examination.